

**SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S SURINA IMPEX PRIVATE LIMITED

1.	NAME OF CORPORATE DEBTOR	SURINA IMPEX PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	29-03-2005
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES, KOLKATA (ROC - KOLKATA)
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY / NUMBER OF CORPORATE DEBTOR	U51909WB2005PTC102526
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	P.O. NARAYANPUR, MOUZA - NARAYANPUR BAGHBARI DAG NO. 927131, SOUTH 24 PARGANAS NARAYANPUR WEST BENGAL - 743502 INDIA
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	10.02.2020
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	11.02.2020 (Date of Order)
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. SANJAI KUMAR GUPTA, REG.NO. IBBI/PA-001/IP-P00592/2017-18/11045 153A, A. P. C. Road, Kolkata- 700006 Regd. Email - casanjaigupta@gmail.com For Claim Submission & Communication: Email: surina.liquidator@gmail.com Address: -C/o - LSI Financial Services Pvt. Ltd. Sagar Trade Cube, 104, S.P. Mukherjee Road, Kolkata - 700026
9.	LAST DATE FOR SUBMISSION OF CLAIMS	12 th March 2020

Notice is hereby given that the Hon'ble National Company Law Tribunal (Kolkata) has ordered the commencement of liquidation of the **M/s SURINA IMPEX PRIVATE LIMITED** on **11.02.2020**.

The stakeholders of **M/s SURINA IMPEX PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **12.03.2020**, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

The claim Forms C, D, E, F, & G as applicable to the different categories of the claimants can be downloaded from IBBI website: <https://ibbi.gov.in/home/downloads>

The claimants who had lodged their claims in CIRP period in response to the Public Announcement dated: 10th August, 2019 shall have to submit their claims afresh.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: - **Mr. SANJAI KUMAR GUPTA**

REG.NO.- IBBI/PA-001/IP-P00592/2017-18/11045

Date: **14.02.2020**

Place: **Kolkata**

